

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1032
TO BE ANSWERED ON 21.12.2017**

IMPROVEMENT IN POWER SECTOR

†1032. SHRI ASHOK MAHADEORAO NETE:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Union Government has taken/proposes to take any steps for improvements in power sector and to provide electricity at affordable rates in view of the increasing power tariffs and its adverse effect on the economic development of the country;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) to (c) : The Government of India have launched a number of projects to improve the power scenario in the country. These include, inter-alia, the following:

- (i) During the 12th Plan period (2012-17), a capacity addition of about 99,209 MW from the conventional sources and about 29,462 MW from renewable sources has been achieved.**
- (ii) During the 12th Plan period (2012-17), 1,10,370 ckm of transmission lines and 3,31,214 MVA of transformation capacity have been completed.**
- (iii) Two schemes were launched by the Government of India, namely, Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Integrated Power Development Scheme (IPDS) for strengthening of sub-transmission and distribution networks and for segregation of agricultural feeders to give adequate and reliable supply of power and reduce line losses.**
- (iv) The Government of India has taken steps to promote energy conservation, energy efficiency and other demand side management measures.**
- (v) Central Government has notified the Revised Tariff Policy on 28.01.2016 with an objective to ensure Electricity for all, Efficiency to ensure affordable tariffs, Care for the Environment for a sustainable future and Ease of doing business to attract investments and ensure financial viability.**

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- (vi) In order to bring uniformity and transparency in power procurement by the DISCOMs and to promote competition in electricity sector, a web portal called “DEEP (Discovery of Efficient Electricity Price) Portal” was launched for e-Bidding for short term and medium term power procurement requirements and use of flexibility in utilization of coal in IPP Stations.**
- (vii) Development of web portal and mobile application named ‘MERIT’ (Merit Order Despatch of Electricity for Rejuvenation of Income and Transparency) which displays information regarding the merit order of Electricity procured by State(s).**
- (viii) The Government on 4th May, 2016 has notified the "Flexibility in utilization of domestic coal for reducing the cost of power generation". The State can use their coal and take equivalent power from any other efficient generating stations at a cheaper cost as compared to the cost of generation from their own power stations.**
